

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MANGLAM APARTMENTS LIMITED OPERATING THEREOF IN BUILDING OF COMPLETE
CONSTRUCTIONS OR PARTS THEREOF; CIVIL ENGINEERING REGISTERED OFFICE AT
DELHI

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Manglam Apartments Ltd (CIN) U45202DL1985PLC020056
2.	Address of the registered office	Registered Office: F-35/4, Ground Floor, Okhla Industrial Area, Phase- II, New Delhi South Delhi DL 110020 IN
3	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Corporate Debtor has only Securities or Financial Assets.
5.	Installed capacity of main products	The company was primarily into the business of general construction (including alteration, addition, repair and maintenance) of non-residential buildings, carried –out on own-account basis or on a fee or contract basis) and trading of all agricultural commodities, edible oil, chemicals, fuel oil, fertilizers and related products. Installed capacity data is not available.
6	Quantity and value of main products in last financial year	Non- current Assets (2021-2022) – NIL Current Assets (2021-2022) – Rs 202 Lakhs Non- current Assets (2020-2021) – NIL Current Assets (2020-2021) – Rs 204 Lakhs
7	Number of employees/ workmen	Not Available
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Link of Financial Statements for the FY 2020-2021 & FY 2021-2022 https://drive.google.com/drive/folders/17IrRrREzZ-9EeayXg7c32wX5c0VV_W6C?usp=drive_link Link of lists of creditors : https://drive.google.com/file/d/1u6zjiqhEGojL8MBEzxSxm2vTbNdiRRCI/view?usp=drive_link Last date of issue of final list of prospective resolution applicants- 22 nd September 2023 (Friday) Last date for submission of resolution plan- 25 th October 2023 (Monday) Others details can be requested to RP at Email ID: manglam.apartments.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Minimum eligibility for Resolution Applicant(s) to approach the Resolution Professional of the Company is:

		<ol style="list-style-type: none"> 1. 1. Minimum tangible net worth of INR 1.5 Crores as on March 31, 2022 (Private/ Public Limited Company, Partnership Firm, LLP, and Body Corporate). 2. 2. Special Purpose Vehicle (SPV) (may be newly created entity as well) formed exclusively for buying/acquisition. 3. 3. Assets Under Management (AUM) of at least INR 20 Crores as on March 31, 2022 {For FIIs/ FIs/AIFs/ NBFCs/ etc. (other than ARCs)} 4. 4. Assets Under Management (AUM) for ARCs as per RBI Guidelines <p>For obtaining complete details please mail at mangalam.apartments.cirp@gmail.com</p>
10.	Last date for receipt of expression of interest	28 th August 2023 (Monday)
11.	Date of issue of provisional list of prospective resolution applicants	08 th September 2023 (Friday)
12.	Last date for submission of objections to provisional list	13 th September 2023 (Wednesday)
13.	Process email id to submit EOI	mangalam.apartments.cirp@gmail.com

RAKESH MISHRA
 (Insolvency Professional)
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 IP-P01676/2019-2020/12719
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 B 403, Rosewood Apartments,
 Mayur Vihar, Phase 1 Extn, Delhi-110091

Rakesh Mishra

Date: 13 August, 2023
 Place: Delhi

Rakesh Mishra
 Resolution Professional
 Manglam Apartments Limited
 Registration No: IBBI/IPA-001/IP-P-01676/2019-2020/12719
 AFA valid till 24/01/2024
 Address: B - 403, Rosewood Apartments, Mayur Vihar, Phase 1 Extn.,
 New Delhi, National Capital Territory of Delhi -110091